

श्री महजोर जी  
24/12/26  
13/1/26

**Declaration of Assets and Liabilities**

Year: 2025-26

4180  
24/12/26

I, **Shubham Kumar**, Son of **Late Bijendra Prasad**, aged **30** years, belonging to **Bihar Legislative Assembly Secretariat** service and presently working as **Personal Assistant** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependant\*:

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**D. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description  | Self  | Spouse Name | Dependant-1 Name | Dependant-2 Name | Dependant -3 |
|---------|--|---|-------------|------------------|------------------|--------------|
| (i)     | Cash   | 6,000/-   | NIL         | NIL              | NIL              | NIL          |
| (ii)    | Deposits in Bank, Financial Institutions And Non-Banking Financial Companies | <b>1. SBI Saving A/c</b><br>Rs. 18,50,000/-<br><b>2. PNB Saving A/c</b><br>Rs. 4000/- | NIL         | NIL              | NIL              | NIL          |
| (iii)   | Bonds, Debentures and Shares in companies                                    | NIL   | NIL         | NIL              | NIL              | NIL          |
| (iv)    | Other financial institutions, NSS, Postal Savings, LIC policies, etc.        | <b>PLI- 26,256/-</b><br>(Yearly)  | NIL         | NIL              | NIL              | NIL          |
| (v)     | Motor Vehicles (details of make, etc.)                                       | <b>Honda Scooty</b><br>2020   | NIL         | NIL              | NIL              | NIL          |
| (vi)    | Jewellery (give details of weight and value)                                 | Gold- 100 gm  | NIL         | NIL              | NIL              | NIL          |
| (vii)   | Other assets, such as values of claims/interests                             | NIL   | NIL         | NIL              | NIL              | NIL          |

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependant on the income of the employee.

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**B. Details of Immovable assets**

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

| Sr. No. | Description   | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|------|----------------|------------------|------------------|-----------------------|
| (i)     | Agricultural Land<br>-Location(s)<br>-Survey number(s)<br>-Extent(Total measurment)<br>-Current market value                          | NIL  | NIL            | NIL              | NIL              | NIL                   |
| (ii)    | Non-Agricultural Land<br>-Location(s)<br>-Survey number(s)<br>-Extent(Total measurment)<br>-Current market value                      | NIL  | NIL            | NIL              | NIL              | NIL                   |
| (iii)   | Buildings(Commercial and residential)<br>-Location(s)<br>-Survey/door number(s)<br>-Extent(Total measurment)<br>-Current market value | NIL  | NIL            | NIL              | NIL              | NIL                   |
| (iv)    | House/Apartments etc.<br>-Location(s)<br>-Survey/door number(s)<br>-Extent(Total measurment)<br>-Current market value                 | NIL  | NIL            | NIL              | NIL              | NIL                   |
| (v)     | Others(Such as interest in property)  | NIL  | NIL            | NIL              | NIL              | NIL                   |

(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

(Note : Please give separte details for each item)

| Sr. No. | Description   | Name & Address of Bank/Financial Institutions(s)/Department(s) | Amount outstanding as on 23-02-2026 |
|---------|---|--|-------------------------------------|
| (a)     | (i) Loan from Banks   | Rs. 10,00,000/-<br>HDFC Bank.                                  | Rs. 5,00,000/- (Approx)             |
|         | (ii) Loan from financial institutions   | NIL  | NIL                                 |
|         | (iii) Government Dues:<br>(a) dues to departments dealing with government accommodation | NIL  | NIL                                 |
|         | (b) dues to departments dealing with supply of water                                    | NIL  | NIL                                 |

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|     |  |                     |     |
|-----|--|---------------------|-----|
|     | (c) dues to departments dealing with supply of electricity   | NIL                 | NIL |
|     | (d) dues to departments dealing with telephones  | NIL                 | NIL |
|     | (e) dues to departments dealing with government transport (including aircraft and helicopters)   | NIL                 | NIL |
|     | (f) Other dues, if any   | NIL                 | NIL |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which income Income Tax Return filed. Give also Permanent Account Number (PAN)] | PAN No.- DNBPK2493E | NIL |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax Return filed.]  | NIL                 | NIL |
|     | (iii) Sales Tax [Only in case of proprietary business]   | NIL                 | NIL |
|     | (iv) Property Tax  | NIL                 | NIL |

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-

Date of Birth :-

Class/Group :-

Cadre :-

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature..... *Shubham Kr.*

Name of Employee : SHUBHAM KUMAR

Designation : Personal Assistant

Department : Bihar Legislative Assembly Secretariat

Place : Patna.

Date: 13/02/2026.

**Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computertyped (single side) in prescribed formate.**